## GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:1957 ANSWERED ON:01.12.2009 PENDING HIGHWAY PROJECTS

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## Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether a large number of projects under the National Highway Development Programme (NHDP) in different States including Gujarat are running behind schedule;
- (b) if so, the details thereof and the reasons therefor during each of the last three years and the current year, State-wise and NH-wise alongwith the reaction of the Government thereto;
- (c) the status of the road projects announced under NHAI during each of the last three years and the current year, Statewise and project-wise;
- (d) whether the number of incomplete projects under NHAI has increased;
- (e) if so, the details thereof during the above period, State-wise and project-wise; and
- (f) the steps taken by the Government to complete the said projects expeditiously and avoid cost escalation besides ensuring the quality of work?

## **Answer**

## THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH)

- (a) to (e) Yes Sir. Details of projects running behind schedule and projects awarded during the last three years and current year are enclosed as Annex I and Annex II respectively. Projects have been delayed mainly due to problems associated with land acquisition, shifting of utilities, obtaining environment and forest clearance, approval for Road Over Bridges, poor performance of some contractors and law and order problems in some states.
- (f) In order to expedite implementation of projects regional offices have been set up by National Highways Authority of India (NHAI) headed by Chief General Managers. Powers have been delegated to the Chief General Managers who will monitor land acquisition matters as well as implementation of projects. Special land acquisition units are also being set up to expedite land acquisition. State Governments have been requested to appoint Chief Secretaries of State as Nodal officers for NHDP projects. Projects are also closely and periodically reviewed at HQ as well as field units.